

<p>Regulation Cell, Room no. 504, 5th Floor, Bharat Sanchar Bhawan, Janpath, New Delhi – 110001 Tel. : 011 – 23734081-82 e-mail : agmregln@gmail.com</p>	 <p>भारत संचार निगम लिमिटेड (भारत सरकार का उपक्रम) BHARAT SANCHAR NIGAM LIMITED (A Govt. of India Enterprise)</p>
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To

Advisor (NSL-II),
Telecom Regulatory Authority of India
Mahanagar Door Sanchar Bhawan,
Jawahar Lal Nehru Marg (Old Minto Road),
New Delhi-110002.

No. BSNLCO-REGLN/26/7/2020-REGLN

Dated: 19-10-2023

Sub: Draft Telecommunication Mobile Number Portability (Ninth amendment) Regulations, 2023- reg.

In reference to the captioned subject matter, the comments from BSNL are as below:

Q1. Whether it would be appropriate to introduce an additional criterion for rejection of the request for allocation of Unique Porting Code (UPC) in respect of any mobile connection, which has undergone the process of SIM swap/ replacement/upgradation? Kindly provide a detailed response with justification.

BSNL Comments:

Yes, it will be appropriate to introduce an additional criterion for rejection of the request for allocation of Unique Porting Code (UPC) in respect of any mobile connection, which has undergone the process of SIM swap/ replacement/ up gradation. Development efforts will be required on MNP gateway application by MNPSs to implement the same.

Q2. If your response to the Q1 is in the affirmative, kindly provide detailed inputs on the draft amendment regulations given above.

BSNL Comments:

The draft amendment regulations given are OK.

Q3. Stakeholders are requested to provide detailed inputs with justification on the DoT's proposal that –

- after the generation of UPC code, at an appropriate stage, the demographic details of the subscriber such as Name, Gender, Date of Birth and Photograph, etc., or scanned copy of Customer Application Form (CAF)/ Digital CAF may be transferred from Donor Operator to Recipient Operator. To avoid time delays, such transfers may preferably be done through electronic means; and
- the recipient operator should match the demographic details of the subscriber with those details received from Donor Operator. If the subscriber's demographic details match, then only further steps in MNP process may be allowed otherwise, the porting process may be terminated.

BSNL Comments:

Selected demographic details of the customer can be shared between donor and recipient operators. Once a customer generate UPC, the donor operator may

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temporarily upload SDR data of customers at a centrally managed database. The receipt operator be allowed to fetch customer information from this centralised data base to verify the details of the customer.

Q4. Are there any suggestions /comments on any other issues for improving the process of porting of mobile numbers? Please provide a detailed explanation and justification for any such concerns or suggestions.

BSNL Comments: No

This is for your kind consideration please.

Yours faithfully



(Ved Prakash Verma)
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